

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION No. 1791
TO BE ANSWERED ON 09.12.2015**

SWACHH BHARAT ABHIYAN

1791. ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government have directed all Indian Embassies/High Commissions to strictly initiate steps in pursuance of the 'Swachh Bharat Abhiyan';**
- (b) if so, the details thereof; and**
- (c) the manner in which compliance of these directives is ensured in letter and spirit?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) & (b) Yes. In pursuance of the "Swachh Bharat Abhiyan" initiated by Government, instructions have been issued to all Indian Embassies/ High Commissions/ Consulates abroad to take implementation measures, which include enhanced level of cleanliness of Chancery premises and disposing of old files and records.

(c) All Missions/Posts abroad have overwhelmingly participated in the "Swachh Bharat Abhiyan" and have confirmed to the Ministry that action has been taken by them as per the above instructions.
